

(ख) यदि हां, तो इसके क्या क
हैं ; और

(ग) केन्द्रीय स्कूलों में सभी विषयों
को हिन्दी में पढ़ाने के लिए सरकार क्या कार्यवाही
कर रही है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री
भागवत झा आजाद) : (क) से (ग).
केन्द्रीय स्कूलों की स्वीकृत योजना में यह
व्यवस्था है कि इन स्कूलों में शिक्षा का माध्यम
हिन्दी और अंग्रेजी में मिला जुला होगा ।
यह नीति सभी केन्द्रीय स्कूलों में क्रमशः
लागू की जा रही है ।

Robbery in Calcutta

1163. SHRI C. K. BHATTA-
CHARYYA:
SHRI B. P. MANDAL:
SHRI SHIVA CHANDRA
JHA:

Will the Minister of HOME AF-
FAIRS be pleased to state:

(a) whether it is a fact that a dar-
ing daylight robbery took place at
Park Street Post Office, Calcutta in
which Rs. 3,97,950 worth of postal
money was looted by the bandits,
guards wounded and their rifles snat-
ched away;

(b) whether any investigations
have been made in the case;

(c) if so, the results thereof;

(d) whether the culprits have been
traced; and

(e) whether there are reasons to
believe that this robbery has been
organised by some political party for
collecting funds for fighting mid-term
elections in West Bengal?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AF-
FAIRS (SHRI VIDYA CHARAN
SHUKLA): (a) Yes, Sir.

(b) to (e). A case has been re-
gistered by the Calcutta Police u/s

35(1)(A) 27 Arms

Act/3 and 5 Explosives Substances
Act and is under investigation. So
far one person has been taken into
custody.

White Paper by Maharashtra Gov-
ernment on Education for Introduc-
tion of English

1164. SHRI C. K. BHATTA-
CHARYYA: Will the Minister of
EDUCATION be pleased to state:

(a) whether a White Paper on edu-
cation issued by the Maharashtra
Government had suggested the in-
troduction of English from the eighth
standard;

(b) whether a Conference of Edu-
cational Officials of the State after
considering the White Paper has re-
commended the compulsory teaching
of English from the fifth standard;

(c) whether, according to the Con-
ference, this has been done "so that
students in the State could effec-
tively take part in all-India Com-
petitions"; and

(d) whether his Ministry was con-
sulted at any stage in arriving at
these decisions?

THE MINISTER OF STATE IN
THE MINISTRY OF EDUCATION
(SHRI SHER SINGH): (a) The
draft White Paper on Education
issued by Government of Mahara-
shtra which has now been published
for eliciting public opinion, suggests
that the teaching of English should
be introduced from Class V on an
optional basis and that it should be
compulsory from Class VIII.

(b) and (c). For several reasons,
there has been a general demand in
the State that the teaching of Eng-
lish should be compulsory from Class
V.

(d) No, Sir.